

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 1306 of 1996

Allahabad this the 15th day of December, 2004

Hon'ble Mr. Justice S.R. Singh, V.C.
Hon'ble Mr. S.C. Chauhan, Member(A)

Suresh Chandra Son of Shri Ram Ganesh, resident of
Lala Ki Sarai, House No. 88, Teliyarganj, Allahabad.

By Advocate Shri Satish Dwivedi

Applicant

Versus

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divisional Mechanical Engineer, Northern Railway, Allahabad
3. Shri B. Sahai, Divisional Mechanical Engineer, Northern Railway, Allahabad.
4. Loco Forman, Northern Railway, Allahabad/Senior Section Engineer (Loco) Loco Shed, Northern Railway, Allahabad.

Respondents

By Advocate Shri A.K. Gaur

O R D E R (Oral)

Hon'ble Mr. Justice S.R. Singh, V.C.

This O.A. has been instituted for issuance of direction restraining the respondents from interfering in functioning or performing duty of applicant on the post of Fuel Checker/Fuel Issuer under respondent no.4. Subsequently, by way of amendment a relief was added for quashing the order dated 19.11.1996 passed by Senior Section Engineer, Loco Shed, Northern Railway, Allahabad, whereby the applicant was directed to

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work as Fuel Khalasi. The operation of order dated 19.11.1996 was stayed by this Tribunal and the applicant continued to work as Fuel Checker/Fuel Issuer and ultimately consequent upon the direction given by the Tribunal in O.A.No.958/88 on 10.01.1996 he has since been regularised from 12.09.1981. The original application,in a sense,has become infructuous due to happening of events during the pendency of this O.A. The O.A., in the circumstances, is dismissed subject to observation that the impugned order dated 19.11.96 has lost its relevance.

Shank
Member (A)

R.S.
Vice Chairman

/M.M./